

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:-5737-JK (LD ) of 2022**

**DATED:- 08 - 08 - 2022**

Sanction is hereby accorded to the appointment of Officer's of General Administration Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

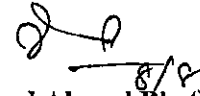
Secretary to Government

Dated:-08 - 08 - 2022

No:- LAW-OIC/153/2022

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, General Administration Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.



**(Khursheed Ahmad Bhat)**

Additional Secretary to Government

**Annexure to the Government Order No.5737-JK(LD) of 2022 dated 08.08.2022**

<b>S.No</b>	<b>Title of the case</b>	<b>OIC</b>
1.	O.A No. /2022-titled Razya Sultan Vs Union Territory of J&K and others.	<b>Mr Mohit Raina, Under Secretary to Government, General Administration Department</b>
2.	WP(C) No. 1233/2022-titled Waheed Iqbal and another Vs Union Territory of J&K and Ors.	
3.	O.A No. /2022-titled Ghulam Rasool Vs Union Territory of J&K and Ors.	
4.	O.A No. /2022-titled Ghulam Hassan Parray Vs Union Territory of J&K and Ors.	
5.	O.A No. /2021-titled Nissar Ahmad Tantray Vs U.T of J&K and Ors.	
6.	O.A No. /2021-titled Muhammad Jabbar Parray Vs Union Territory of J&K and Ors.	
7.	O.A No. /2021-titled Tariq Mehmood Kohli Vs Union Territory of J&K and Ors.	
8.	O.A No. /2021-titled Mohd Rafi Vs U.T of J&K and Ors.	
9.	O.A No. /2021-titled Nazir Ahmad Sheikh Vs U.T of J&K and Ors.	
10.	O.A No. /2021-titled Javaid Ahmad Shah Vs Union Territory of J&K and Ors.	
11.	WP© No. /2022-titled Anees Ul Islam Vs Union Territory of J&K and Ors.	
12.	O.A No. /2021-titled Shahid Yousuf Shah Vs U.T of J&K and Ors.	
13.	O.A No. /2021-titled Abdul Hamid Wani Vs U.T of J&K and Ors.	

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D/S

14.	WP(C) No. /2021-titled Syed Ahmed Shakeel Vs U.T of J&K and Ors.	
15.	O.A No. /2022-titled Bashir Ahmad Sheikh Vs Hon'ble Lieutenant Governor, U.T of J&K and Ors.	
16.	O.A No. /2022-titled Abdul Rashid Shigan Vs U.T of J&K and Ors.	
17.	O.A No. /2022-titled Jaffer Hussain Butt Vs Union Territory of J&K and Ors.	
18.	O.A No. /2022-titled Shri Davinder Singh Vs U.T of J&K and Ors.	
19.	O.A No. /2022-titled Idress Jan Mir Vs U.T of J&K and Ors.	
20.	O.A No. 482/2022-titled Nazir Ahmad Wani Vs Union Territory of J&K and Ors.	
21.	O.A No. 483/2022-titled Liyaqat Ali Kakroo Vs Union Territory of J&K and Ors.	

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